

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 98 of 2010

Dated: 29th November, 2010

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Tamil Nadu Electricity Board Appellant (s)

Versus

T.N.E.R.C. ... Respondent (s)

Counsel for the Appellant (s) : Mr.R. Nedumaran with
Mr. P.Somasundram

Counsel for the Respondent(s) : Mr. Achintya Dvivedi)
Mr.Sunil Sharma) for R-2
Mr. Senthil Jagdeesan for R-3
Mr. G. Umapathy for TNERC

ORDER

Learned Counsel for the Respondent No. 3 wants to file reply today. He is permitted to do so, after serving copy to the other parties. Learned Counsel for the Appellant wants to file rejoinder against the reply of the State Commission. He is directed to file the rejoinder on or before 7.12.2010.

Post the matter **for final hearing on 10.12.2010.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK